

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**O.A No. 2587/2019 with  
M.A No. 2828/2019**

This the 30<sup>th</sup> day of August, 2019

**Hon'ble Mrs. Jasmine Ahmed, Member (J)  
Hon'ble Ms. Aradhana Johri, Member (A)**

1. Jitin Gulyani,  
S/o. Mr. Om Prakash Gulyani,  
Aged 29 years, Group – B  
Designation – Assistant Manager (Hotel Operations)  
H. No. 64A, DDA Flats,  
Pease-02, Katwariya Sarai,  
New Delhi-110 070.
2. Parmesh Uppal,  
S/o Mr. Ajay Uppal  
Aged 29 years, Group-B  
Designation – Assistant Managers (Hotel Operations)  
H. No. 62A, DDA Flats,  
Pease-02, Katwariya Sarai,  
New Delhi-110 070.
3. Ishaan Kwatra,  
S/o. Mr. Harish Kwatra,  
Aged 28 years, Group – B  
Designation – Assistant Managers (Hotel Operations)  
H. No. 17A, Narain Singh Park,  
Panipat, Haryana-132 103.
4. Vikram Dahiya  
S/o Mr. Baljeet Singh,  
Aged 29 years, Group-B  
Designation – Assistant Managers (Hotel Operations)  
H. No. 365, VPO Jharoth,  
Tehsil - Kharkhoda  
District Sonipat,  
Haryana-131 403.
5. Bharat Malik,  
S/o. Mr. Rajkumar Malik  
Aged 30 years, Group – B  
Designation – Assistant Manager (Hotel Operations)  
H.N. Dee-334/31, Cocony, Sonipat  
Haryana-131 001. ...Applicants

(By Advocate : Mr. Sagar Saxena)

## Versus

1. India Tourism Development Corporation Ltd.,  
Through the Chairman & Managing Director  
ITDC, Core 8, 6<sup>th</sup> Floor,  
7 Lodhi Road,  
Scope Complex,  
New Delhi – 110 003.
  
2. The Director (Commercial & Marketing)  
India Tourism Development Corporation Ltd.,  
Core 8, 6<sup>th</sup> Floor,  
7 Lodhi Road,  
Scope Complex,  
New Delhi – 110 003.
  
3. The General Manager (HR),  
India Tourism Development Corporation Ltd.,  
Core 8, 6<sup>th</sup> Floor,  
7 Lodhi Road,  
Scope Complex,  
New Delhi – 110 003.
  
4. The General Manager (Hotels),  
India Tourism Development Corporation Ltd.,  
Core 8, 6<sup>th</sup> Floor, Room No. 612  
7 Lodhi Road,  
Scope Complex,  
New Delhi – 110 003.
  
5. The General Manager,  
The Ashok Hotel,  
50-B, Diplomatic Enclave,  
Chanakyapuri,  
New Delhi – 110 021.
  
6. The Senior Executive Chef  
The Ashok Hotel,  
50-B, Diplomatic Enclave,  
Chanakyapuri,  
New Delhi – 110 021.

7. The Vice President (Hotels)

India Tourism Development Corporation Ltd.,  
Core 8, 6<sup>th</sup> Floor, Room No. 612  
7 Lodhi Road, Scope Complex,  
New Delhi – 110 003.

...Respondents

**O R D E R (O R A L)**

**Mrs. Jasmine Ahmed, Member (J) :**

Mr. Sagar Saxena, learned counsel for applicants states that the applicants herein are not getting the remuneration as per circular dated 03.03.2015, relevant part of which reads as under :-

**“For Assistant Managers (AMs) to be employed on Direct Contract** – The consolidated monthly remuneration shall be paid to Asstt. Managers employed on direct contract basis in ITDC which shall be equivalent to the initial basic pay of the IDA pay scale applicable to the post of Asstt. Manager, plus allowances @Rs.6000/- per month, deductions towards PF shall be restricted to basic pay only. No other allowances will be admissible.”

2. In this regard, counsel for applicants states that they made a representation dated 07.02.2019 which is not yet been decided by the respondents.

3. At this stage, we direct the respondents to decide the representation pending with them dated 07.02.2019 within two months from the date of receipt of a certified copy of this order. It is made clear that nothing has been commented on the merits of the case. No costs.

(Aradhana Johri)  
Member (A)

(Jasmine Ahmed)  
Member (J)

/Mbt/